

[English]

Release of Amount for Member of Parliament

5147. SHRI SANAT MEHTA : Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the amount, year-wise, released by the Government as grant to the Member of Parliament;

(b) the actual expenditure incurred, year-wise; and

(c) the manner in which the expenditure is monitored?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The amount released to the District Collectors by Government of India year-wise under the Member or Parliament Local Area Development Scheme (MPLADS), is given below :—

Year	Amount released by GOI (Rs. Crores)
1993-94	37.8
1994-95	771.0
1995-96	764.0

(b) The funds released under this scheme are non-lapsable. An MP can utilise the funds released in a year during the subsequent years but within the term of the Lok Sabha or the term of Rajya Sabha membership. The expenditure corresponding to each year's release is, therefore, not available with Department of Programme Implementation. However, as per the information received from the majority of the Collectors, the actual expenditure incurred so far, since the inception of the scheme, has been Rs. 800.7 Crores (51%).

(c) The expenditure is monitored through progress reports which are obtained periodically from the District Collectors.

[Translation]

Assistance for Drinking Water

5148. DR. M.P. JAISWAL :
SHRI JAGDAMBI PRASAD YADAV :
SHRI KACHARU BHAU RAUT :
SHRI KODIKUNNIL SURESH :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of India have received proposals from the State Governments for financial assistance to provide drinking water;

(b) if so, the details the are of, State-wise and the action taken thereon;

(c) the funds sanctioned to each State during 1996-97 for drinking water schemes;

(d) whether any foreign assistance including World Bank assistance has also been provided to the State Governments in this regard; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) Yes, Sir. Allocation under the Centrally Sponsored Accelerated Rural Water Supply Programme to various States is made in accordance with the fixed criteria. The funds allocated to each State during 1996-97 for rural drinking water schemes is shown in the enclosed Statement-I. The State Governments of Haryana, Himachal Pradesh, Karnataka, Kerala, Sikkim, Rajasthan, Tripura and Uttar Pradesh have requested for additional assistance. The request of additional assistance will be considered depending upon the savings available at the end of the financial year.

(d) and (e) Yes, Sir. The details are enclosed as the Statement-II.

STATEMENT-I

Statement indicating the allocation position of ARWSP for 1996-97.

Sl. No.	State/UT	(Rs. in Lakhs) Allocation
1.	Andhra Pradesh	6618
2.	Arunachal Pradesh	1200
3.	Assam	2026
4.	Bihar	7795
5.	Goa	189
6.	Gujarat	3882
7.	Haryana	1451
8.	Himachal Pradesh	1303
9.	Jammu & Kashmir	3652
10.	Karnataka	6087
11.	Kerala	3095
12.	Madhya Pradesh	7327
13.	Maharashtra	8810
14.	Manipur	440
15.	Meghalaya	472
16.	Mizoram	337